

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH NEW DELHI
WEST BLOCK NO. 2, R.K.PURAM, NEW DELHI – 110066
SERVICE TAX (DIVISION BENCH MATTERS)
REVISED CAUSE LIST**

Court No. :I

Dated :09-01-2024

Day: Tuesday

Time : 10:30 AM

**CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)**

Sl No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
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REGULAR MATTERS

1	<u>ST/51167/2022</u>	DELHI GOLF CLUB	COMMISSIONER, CENTRAL EXCISE & CGST-EAST DELHI	P.K.SAHU, ADVOCATE/DR pksahu@msn.com	TOB
2	<u>ST/60269/2013</u>	INDIAN HOLIDAY PRIVATE LIMITED	COMMISSIONER OF CENTRAL EXCISE, CUSTOM, CENTRAL GOODS AND SERVICE TAX, DELHI I	R. Krishnan, Adv./DR rkriadvo@gmail.com	
3	<u>ST/51929/2016</u>	SITI CABLE NETWORK LTD	COMMISSIONER SERVICE TAX DELHI-III, SERVICE TAX DELHI III	LAKSHMIKUMARAN & SRIDHARAN, ADV.- Delhi/DR court.del@lakshmisri.com	
4	<u>ST/52191/2016</u>	COMMISSIONER SERVICE TAX DELHI-III, SERVICE TAX DELHI III	WIRE & WIRELESS INDIA LTD	DR/IP	
5	<u>ST/51987/2016</u>	GOPAL TRADERS	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX-RAIPUR	RABIN CHANDRA DUTTA, CONSULTANT/DR TAXCONRCD@GMAIL.COM	
6	<u>ST/52031/2016</u>	COMMISSIONER, CENTRAL EXCISE & CGST-UDAIPUR	BRAHMA HITECH ENGINEERING PVT LTD	MIMANSA LAW OFFICES/IP parul@mimansalaw.in	
7	<u>ST/50917/2017</u>	BEST LABOUR SERVICE	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND CENTRAL EXCISE, ALWAR	Bipin Garg, Adv/DR bipingarg@bavm.legal	

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8	ST/51072/2017	INTELLIGENT COMMUNICATION SYSTEMS INDIA LIMITED	COMMISSIONER OF SERVICE TAX, DELHI-II	FCMA AMIT KUMAR/DR akcadvisors@gmail.com	
9	ST/51135/2017	AGC REALTY PVT LTD	DELHI - I	N. K. GUPTA ADV./DR nk.gupta@sskmin.com	
10	ST/51873/2018	INDUSTRIAL SALES AND SERVICES	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX, JAIPUR I..	PANKAJ MALIK, C.A/DR p_massociates@yahoo.co.in	
11	ST/52098/2018	MAA KAMAKHAYA MARBLES PVT LTD	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX, JAIPUR I..	Om. P. Agarwal & co./DR caopagrwal@gmail.com	
12	ST/52427/2018	AKBAR ONLINE BOOKING COMPANY PRIVATE LIMITED	Commissionerate Appeal Central Excise Customs Service Tax, DGCEI ADJUDICATION CELL	LAKSHMIKUMARAN & SRIDHARAN, ADV.- Delhi/DR court.del@lakshmisri.com	Connected appeal from Sr. 12 to 63
13	ST/53095/2018	AKBAR TRAVELS OF INDIA PVT LTD	Commissionerate Appeal Central Excise Customs Service Tax, DGCEI ADJUDICATION CELL	LAKSHMIKUMARAN & SRIDHARAN, ADV.- Delhi/DR court.del@lakshmisri.com	
14	ST/53096/2018	- do -	- do -	- do -	
15	ST/53097/2018	- do -	- do -	- do -	
16	ST/53098/2018	- do -	- do -	- do -	
17	ST/53099/2018	- do -	- do -	- do -	
18	ST/53100/2018	- do -	- do -	- do -	
19	ST/53101/2018	- do -	- do -	- do -	
20	ST/53102/2018	- do -	- do -	- do -	
21	ST/53103/2018	- do -	- do -	- do -	
22	ST/53104/2018	- do -	- do -	- do -	
23	ST/53105/2018	- do -	- do -	- do -	
24	ST/53106/2018	- do -	- do -	- do -	

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25	<u>ST/53107/2018</u>	AKBAR TRAVELS OF INDIA PVT LTD	Commissionerate Appeal Central Excise Customs Service Tax,DGCEI ADJUDICATION CELL	LAKSHMIKUMARAN & SRIDHARAN, ADV.- Delhi/DR court.del@lakshmisri.com	
26	<u>ST/53108/2018</u>	- do -	- do -	- do -	
27	<u>ST/53109/2018</u>	- do -	- do -	- do -	
28	<u>ST/53110/2018</u>	- do -	- do -	- do -	
29	<u>ST/53111/2018</u>	- do -	- do -	- do -	
30	<u>ST/53112/2018</u>	- do -	- do -	- do -	
31	<u>ST/53113/2018</u>	- do -	- do -	- do -	
32	<u>ST/53114/2018</u>	- do -	- do -	- do -	
33	<u>ST/53115/2018</u>	- do -	- do -	- do -	
34	<u>ST/53116/2018</u>	- do -	- do -	- do -	
35	<u>ST/53117/2018</u>	- do -	- do -	- do -	
36	<u>ST/53118/2018</u>	- do -	- do -	- do -	
37	<u>ST/53119/2018</u>	- do -	- do -	- do -	
38	<u>ST/53120/2018</u>	- do -	- do -	- do -	
39	<u>ST/53121/2018</u>	- do -	- do -	- do -	
40	<u>ST/53122/2018</u>	- do -	- do -	- do -	
41	<u>ST/53123/2018</u>	- do -	- do -	- do -	
42	<u>ST/53124/2018</u>	- do -	- do -	- do -	
43	<u>ST/53125/2018</u>	- do -	- do -	- do -	
44	<u>ST/53126/2018</u>	- do -	- do -	- do -	
45	<u>ST/53127/2018</u>	- do -	- do -	- do -	
46	<u>ST/53128/2018</u>	- do -	- do -	- do -	
47	<u>ST/53129/2018</u>	- do -	- do -	- do -	
48	<u>ST/53130/2018</u>	- do -	- do -	- do -	
49	<u>ST/53131/2018</u>	- do -	- do -	- do -	
50	<u>ST/53132/2018</u>	- do -	- do -	- do -	
51	<u>ST/53133/2018</u>	- do -	- do -	- do -	
52	<u>ST/53134/2018</u>	- do -	- do -	- do -	
53	<u>ST/53135/2018</u>	- do -	- do -	- do -	

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54	ST/53136/2018	AKBAR TRAVELS OF INDIA PVT LTD	Commissionerate Appeal Central Excise Customs Service Tax,DGCEI ADJUDICATION CELL	LAKSHMIKUMARAN & SRIDHARAN, ADV.- Delhi/DR court.del@lakshmisri.com	
55	ST/53137/2018	- do -	- do -	- do -	
56	ST/53138/2018	- do -	- do -	- do -	
57	ST/53139/2018	- do -	- do -	- do -	
58	ST/53140/2018	- do -	- do -	- do -	
59	ST/53141/2018	- do -	- do -	- do -	
60	ST/53142/2018	- do -	- do -	- do -	
61	ST/53143/2018	- do -	- do -	- do -	
62	ST/53144/2018	- do -	- do -	- do -	
63	ST/53145/2018	- do -	- do -	- do -	
64	ST/52908/2018	RANA PRATAP SINGH	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND EXCISE,JABALPUR	IP/DR	
65	ST/52954/2018	RAJASTHAN CO OPERATIVE DAIRY FEDERATION LIMITED	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX , ,JAIPUR I..	LAKSHMIKUMARAN & SRIDHARAN, ADV.- Delhi/DR court.del@lakshmisri.com	
66	ST/51933/2021	GRAPES DIGITAL PRIVATE LIMITED	PRINCIPAL COMMISSIONER, CGST-DELHI SOUTH	REENA KHAIR (ADVOCATE)/DR reena.khair@kochhar.com	
67	ST/51462/2022	KEI INDUSTRIES LTD	PRINCIPAL COMMISSIONER, CGST-ALWAR	LAKSHMIKUMARAN & SRIDHARAN, ADV.- Delhi/DR court.del@lakshmisri.com	

Prepared by: UDC

Verified by: CM

**Dy/Asst. Registrar
(Appeal Bench)
08.01.2024**